## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/46/2016 NAME OF THE PETITIONER(S) : P.Mohanraj and another NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM Counsel for Petitunes 1 S. Sathyapouneth

## **ORDER**

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for respondent called but was absent. Counsel for petitioner prayed for time to make submissions in regard to suggesting the name of the Mediator for the purpose of settlement. Time is extended at request. Put up on 17.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)